

oluments (i.e. pay and all allowances) and 1-1/2 times the daily allowance to which they would be entitled from the date of their departure from Delhi to their arrival back in headquarters, as a lump sum honorarium.

(d) Since the amount of honorarium to be paid to each Central Government official would depend on the total emo-

luments drawn by him and the rate at which daily allowance is admissible to him for the duration of his stay in Assam, which also varies from individual to individuals, it is not possible to indicate the total expenditure incurred in this behalf. Moreover, the payment is to be made by each Ministry/Department in respect of its officials and as such no centralised information is available.

Statement

S. No.	Name of State/Union Territory	Number of officials	Remarks
1	2	3	4
1.	Central Government	5094*	*Included 250 drivers of D.T.C.
2.	Bihar	1055	
3.	Rajasthan	152@	@All these were drivers.
4.	Arunachal Pradesh	725+	+included 70 drivers.
5.	Mizoram	30£	£All these were drivers.
6.	Manipur	25%	%All these were drivers.
Total :		6631	

Details of imported Equipment used in Narora reactor

3007. SHRI ARVIND NETAM: Will the PRIME MINISTER be pleased to state:

(a) the details of imported equipment used in Narora reactor, the name of the country from where it was imported and the cost thereof;

(b) if the equipment was imported, whether global tenders were floated; and

(c) if so, which country's material was selected together with the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ATOMIC ENERGY, SPACE, ELECTRONICS AND OCEAN DEVELOPMENT (SHRI SHIVRAJ V. PATIL): (a) to (c). Information is being collected and would be laid on the Table of the House.

Industrial Projects of Tamil Nadu Pending with Centre

3008. SHRI C. CHINNASWAMY:
SHRI S. T. K. JAKKAYAN:

Will the Minister of INDUSTRY be pleased to lay a statement showing:

(a) the number and details of industrial projects pertaining to Tamil Nadu

pending clearance with Central Government; and

(b) when these projects are likely to be cleared?

THE MINISTER OF INDUSTRY (SHRI NARAYAN DATT TIWARI):

(a) and (b) At present, 57 industrial licence applications received under the Industries (Development & Regulation) Act, 1951 from various entrepreneurs for setting up of industries in the State of Tamil Nadu are pending disposal. These applications are at various stages of consideration/processing. It is the constant endeavour of the Government to dispose of all industrial licence applications expeditiously.

Seven Up entry in Indian Market

3009. **SHRI RATANSINGH RAJDA:** Will the Minister of INDUSTRY be pleased to refer to the report published in 'Economic Times' dated 19 August, 1982 regarding "Seven Up entry soon" and state:

(a) the reaction of Government thereto;

(b) whether 7 Up can enter Indian Market; and

(c) if so, reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI VIRBHADRA SINGH): (a) to (c) No proposal seeking approval of the Government for the manufacture of Concentrate of 'Seven Up' has been received.

Applications for Import of Foreign Technology

3010. **SHRI PIUS TIRKEY:** Will the Minister of INDUSTRY be pleased to state:

(a) what is Government's policy for the import of technology for the automobile industry; and

(b) the number of applications for import of foreign technology pending with Government for clearance?

THE MINISTER OF INDUSTRY (SHRI NARAYAN DATT TIWARI):

(a) Government's policy is to permit the import of foreign technology for the upgradation and modernisation of the automotive industry and for a fuller utilisation of capacity.

(b) There are eleven applications for foreign collaboration in automobile industry pending for clearance with Government.

Meeting of Indo-Soviet Joint Planning Group

3011. **SHRI NARSIMHA REDDY:** Will the Minister of PLANNING be pleased to state:

(a) whether it is a fact that a meeting of the Indo-Soviet Joint Planning Group is scheduled to be held in the first week of March, 1983; and

(b) whether apart from discussing the question of big industries, this opportunity will be availed of to exchange views to improve rural sector industries?

THE MINISTER OF PLANNING (SHRI S. B. CHAVAN): (a) and (b). The Indo-Soviet Planning Group will be meeting in New Delhi during 23—30 March 1983 to deliberate on certain Planning problems. As mutually agreed the two sides will discuss fuel-energy sector planning; development and efficient utilization of rail, transport, irrigation and optimal use of water resources, and regional planning.

Germ Warfare Plan by U. S. A.

3012. **PROF. AJIT KUMAR MEHTA:** **SHRI RAM LAL RAHI:** Will

the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has drawn to a news report (Patriot' 18th January, 1983) indicating five-fold rise in germ warfare plan by USA;

(b) whether it is true that some of the activities/plans of US Government have been centred in India as re-